

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR


O R D E R

No 314 Dated 23/7/2015

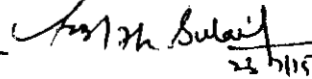
All Judicial officers posted at H.Q. Jammu, all District & Sessions Judges and Additional District & Sessions Judges including District & Sessions Judges on deputation and all Chief Judicial Magistrates of Jammu Province are hereby nominated to attend the special training programme to be held on 26th of July, 2015 at 8.30 A.M. in the State Judicial Academy at Jammu on the below mentioned topic:

- a) Relevance of Forensic Science in Civil and Criminal trails;
- b) Relevance of Medico-Legal Evidence in Criminal cases.

By Order.

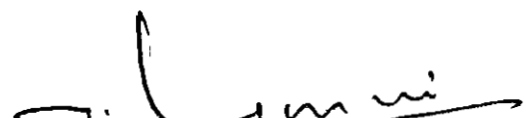
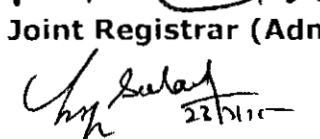

(Mohammad Yasin Beigh) 23-07-15
Joint Registrar (Admn.)

No: 7612-39/CS Dated 23/7/2015


23/7/15

Copy to the:-

1. Principal Secretary to Hon'ble The Chief Justice, High Court of J&K, Srinagar.
2. Secretary to Hon'ble Mr. Justice Muzaffar Hussain Attar.
3. Secretary to Hon'ble Mr. Justice Hasnain Massodi.
.....for information of their Lordships.
4. Director J&K State Judicial Academy, Srinagar.
.....for information and with the request to get the nominated officers as well as concerned Principal District Judges informed accordingly.
5. All Principal District & Sessions Judges of Jammu Province.
 Incharge NIC, High court of J&K.
.....for information and further n/a.


Joint Registrar (Admn.) 23-07-15

23/7/15